

(b) what action has been taken by the Punjab Police against the guilty persons; and

(c) if no action has been taken, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) to (c) Information is being collected from the Government of Punjab and will be laid on the Table of the House.

Permission to Vishwa Hindu Parishad for receiving foreign funds

3321. SHRI KAILASH NARAIN SARANG: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Vishwa Hindu Parishad had, during the last one year, sent some applications to the Government for permission to accept foreign contributions received from certain individuals/societies for

construction of Ram Janmabhoomi Temple at Ayodhya;

(b) if so, the details of the applications and the amount involved;

(c) whether permission to accept these contributions has been given; if so, in which cases; and

(d) if permission has not been given the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY):

(a) Yes, Sir.

(b) Information is given in the enclosed statement. (See below)

(c) No, Sir.

(d) The proposed site of construction of Ram Mandir, being in dispute and the matter being *sub judice*, it was considered that grant of permission would not be appropriate.

Statement

Name of the Association	Application No. and Date	Amount of donation for which permission sought	Name of donor
Vishwa Hindu Parishad	VHP/369/89, dt. 26-8-89	US\$ 2,000/-	Smt. Indradevi Kapildeo, Trinidad, West Indies
Do.	VHP/369/89, dt. 8-9-89	US\$ 500/-	Shri Virendra Dadwal, Athens, Greece.
Do.	VHP/369/89, dt. 19-9-89	Rs. 1,049.34 (\$ 101 Fiji currency)	Fiji Hindu Society, Samabula, Suva, Fiji.
Do.	VHP/369/89, dt. 27-9-90	Rs. 3,700.00	Hindu Maha Sabha of Burlington & Oakville, Canada through VHP of Ontario, Canada.
		Rs. 3,000.00	Vadic Aryan Cultural Society, Scarborough, through VHP of Ontario, Canada.
		Rs. 1,111.00	Do
		Rs-17224.48	Hindu Sabha Bramalca. Ontario Canada